

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)**

Item No. 208
(IB)-2240(ND)2019
IA-4155/2020 , IA/1284/2021(

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited**

Vs.

... Applicant/Petitioner

M/s. Overnite Express Limited

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 13.08.2021


(T.S. SINGH)
COURT OFFICER